

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 01/2018-19 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 25.04.2018 at UdyogBhavan, New Delhi

Meeting No. 01 (2018-19) of Inter-Ministerial Working Group (IMWG) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 25.04.2018 at 02.00P.M in Room No. 04, H-Wing, UdyogBhavan, New Delhi to consider the applications for export of 'SCOMET' items.

2. Altogether 116 Applications (including 83 deferred cases) were considered by the IMWG, out of which total 48 cases were approved (including 16 *post-facto* approvals) and remaining 68 cases deferred due to want of comments/NOC from concerned IMWG member agencies or in await of information/clarification from the applicants. After deliberations, the decisions of the IMWG are indicated in the tabulated statement given below:

PART – A: Applications received through ONLINE system

Sl. No	Applicant/Firm name	File No.	Decision of IMWG
1	M/s Solar Industries Ltd., Nagpur	01/21/089/020/AM18/EC(S)	Deferred
2	M/s OerlikonBalzers Coating India P. Ltd., Pune	01/21/089/212/AM18/EC(S)	Approved
3	M/s Indian Armour System Pvt Ltd., Faridabad	01/21/89/232/AM18/EC (S)	Approved
4	M/s Severn Glocon India Pvt Limited, Tamilnadu	01/21/89/237/AM18/EC(S)	Approved
5	M/s GE Oil & Gas India Pvt Ltd., Tamilnadu	01/21/089/260/AM18/EC(S)	Deferred
6	M/s Graphite India Ltd., Nasik	01/21/089/268/AM18/EC(S)	Approved
7	M/s Asteria Aerospace Pvt. Ltd., Bangalore	01/21/089/265/AM18/EC(S)	Approved subject to clarification from the firm
8	M/s Hindustan Engineering and Industries Ltd., Surat	01/021/089/276/AM18/EC(S)	Deferred
9	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/021/089/270/AM18/EC(S)	Approved
10	M/s Pandian Chemical Limited, Madurai	01/21/089 281/AM18/EC(S)	Deferred
11	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/283/AM18/EC(S)	Deferred
12	M/s Amines and Plasticizers Ltd., Mumbai	01/21/89/284/AM18/EC(S)	Approved
13	M/s Hindustan Engineering and Industries Ltd., Gujarat	01/21/89/287/AM18/EC(S)	Deferred
14	M/s Petro Batis Chemicals and Equipment Pvt Ltd., Mumbai	01/21/89/293/AM18/EC(S)	Deferred
15	M/s Asteria Aerospace Pvt. Ltd., Bangalore	01/21/089/299/AM18/EC(S)	Approved subject to clarification from the firm
16	M/s Asteria Aerospace Pvt. Ltd., Bangalore	01/21/089/300/AM18/EC(S)	Approved
17	M/s Asteria Aerospace Pvt. Ltd., Bangalore	01/21/89/301/AM18/EC(S)	Approved
18	M/s Asteria Aerospace Pvt. Ltd., Bangalore	01/21/89/302/AM18/EC(S)	Approved
19	M/s Asteria Aerospace Pvt. Ltd., Bangalore	01/21/089/ 303/AM18/EC(S)	Approved subject to clarification from the firm
20	M/s GMM Pfaudler Limited, Gujarat	01/21/089/317/AM18/EC(S)	Deferred
21	M/s GMM Pfaudler Limited, Gujarat	01/021/089/318/AM18/EC(S)	Deferred
22	M/s Graphite India P. Limited, Nashik	01/021/089/328/AM18/EC(S)	Approved
23	M/s Crane Process Flow Technologies (India) Pvt Ltd., Maharashtra	01/21/89/330/AM18/EC(S)	Approved
24	M/s SSP Pvt Ltd., Faridabad	01/21/89/331/AM18/EC(S)	<i>Post-facto</i> approval granted

25	M/s L & T Valves Limited, Tamilnadu	01/21/089/333/AM18/EC(S)	Deferred
26	M/s Solar Industries India Ltd., Nagpur	01/21/89/332/AM18/EC (S)	Deferred
27	M/s HBL Power Systems Ltd., Hyderabad	01/21/89/336/AM18/EC(S)	Post-facto approval granted
28	M/s HBL Power Systems Ltd., Hyderabad	01/21/089/337/AM18/EC(S)	Approved
29	M/s Orion Chem Pvt Ltd., Mumbai	01/021/089/338/AM18/EC(S)	Approved
30	M/as L & T Valves Limited, Tamilnadu	01/21/089/334/AM18/EC(S)	Deferred
31	M/s UPL Ltd.,Bandra East, Maharashtra	01/21/089/340/AM18/EC(S)	Deferred
32	M/s Quality Technologies Pvt Ltd., Hyderabad	01/21/089/339/AM18/EC(S)	Post-facto approval granted
33	M/s Flowserve India Control Pvt.Ltd., Kanchipuram	01/21/89/348/AM18/EC(S)	Deferred
34	M/s Endress Hauser Wetzer (India) Pvt Ltd, Aurangabad	01/21/089/350/AM18/EC(S)	Approved
35	M/s Huntsman International India Pvt ltd., Mumbai	01/21/089/349/AM18/EC(S)	Post-facto approval granted
36	M/s Oceanic PharmachemPvt Ltd., Mumbai	01/21/089/351/AM18/EC(S)	Approved
37	M/s Alkyl Amines Chemicals Ltd., Mumbai	01/21/089/326/AM18/EC(S)	Approved
38	M/s GMM Pfaudler Ltd., ,Gujarat	01/21/089/352/AM18/EC(S)	Deferred
39	M/s Amines and Plasticizers Limited, Mumbai	01/21/089/353/AM18/EC(S)	Approved
40	M/s Flowserve Microfinish Valves PvtLtd., Hubi	01/21/089/354/AM18/EC(S)	Approved
41	M/s Sachin Industries Ltd., Ahmedabad	01/21/89/355/AM 18/EC(S)	Approved
42	M/s Balaji Amines Limited, Solapur	01/21/089/356/AM18/EC(S)	Approved
43	M/s Solar Industries India Ltd., Nagpur	01/21/089/346/AM18/EC(S)	Deferred
44	M/s Honey Well Technology Solutions Lab. PvtLtd., Bangalore	01/21/089/359/AM18/EC (S)	Deferred
45	M/s Excel Industries Ltd., Mumbai	01/21/089/357/AM18/EC (S)	Approved
46	M/s Ideaforge Technology Pvt Ltd., Navi Mumbai	01/21/089/358/AM18/EC(S)	Approved
47	M/s Graphite India Ltd., Nasik	01/21/089/360/AM18/EC (S)	Deferred
48	M/s Graphite India Ltd., Nasik	01/021/089/361/AM18/EC(S)	Approved
49	M/s Balaji Amines Limited,Solapur, Maharashtra	01/021/089/364/AM18/EC(S)	Approved
50	M/s L & T Valves Limited, Chennai	01/021/089/366/AM18/EC(S)	Deferred
51	M/s Tranter India Private Limited. Pune	01/21/89/267/AM18/EC(S)	Deferred
52	M/s Balaji Amines Limited,Solapur, Maharashtra	01/021/089/363/AM18/EC(S)	Deferred
53	M/s Speciality Products Research Group Pune	01/21/089/369/AM18/EC(S)	Approved
54	M/s Flextronics Technologies (I) Pvt Ltd., Banalore	01/21/089/368/AM18/EC(S)	Deferred
55	M/s Balaji Amines Ltd.,	01/21/089/305/AM18/EC(S)	Deferred
56	M/s Honey Well Technology Solutions Lab. Pvt ltd., Bangalore	01/21/089/372/AM18/EC (S)	Deferred
57	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/371/AM18/EC (S)	Deferred
58	M/s Solar Industries India Ltd., Napur	01/21/089/381/AM18/EC (S)	Deferred
59	M/s Amines and Plasticizers Ltd., Maharashtra	01/21/089/375/AM18/EC (S)	Deferred
60	M/s GMM Pfaudler Limited, Gujarat	01/21/089/380/AM18/EC (S)	Deferred
61	M/s Sulzer India Private Limited, Pune	01/21/089/376 /AM18/EC (S)	Deferred
62	M/s Larsen & Toubro Limited, Mumbai	01/21/89/341/AM18/EC(S)	Approved
63	M/s Balaji Amines Limited,Solapur, Maharashtra	01/21/089/379/AM18/EC(S)	Deferred

64	M/s Sandisk India Device Design Centre Pvt Ltd., Hobli, Bangalore	01/21/89/377/AM18/EC(S)	Deferred
65	M/s Sandisk India Device Design Centre Pvt Ltd., Hobli, Bangalore	01/21/89/378/AM18/EC(S)	Deferred
66	M/s Keysight Technologies India Pvt Ltd., , New Delhi	01/21/89/374/AM18/EC(S)	Deferred
67	M/s Larsen & Toubro Limited, Mumbai	01/21/89/343/AM18/EC(S)	Approved
68	M/s Vishay Components India Pvt Ltd., Pune	01/21/089/373/AM18/EC(S)	Deferred
69	M/s Asteria Aerospace Pvt Limited, Bangalore	01/21/89/370/AM18/EC(S)	Deferred
70	M/s HBL Power Systems Ltd., Hyderabad	01/21/089/382/AM18/EC (S)	Deferred
71	M/s Texas Instruments (India) Pvt Lt.d, Karnataka	01/21/089/389/ M18/EC (S)	Deferred
72	M/s Flextronics Technologies (I) Pvt Ltd., Karnataka	01/21/089/387/AM18/EC (S)	Deferred
73	M/s Amines and Plasticizers Ltd., Mumbai	01/21/89/390/AM18/EC(S)	Deferred
74	M/s BPE Biotree India Pvt Limited, Bengaluru	01/21/89/391/AM18/EC(S)	Deferred
75	M/s GMM Pfaudler Limited, Gujarat	01/21/89/394/AM18/EC(S)	Deferred
76	M/s BPE Biotree India Pvt Limited, Bengaluru	01/21/89/397/AM18/EC(S)	Deferred
77	M/s Graphite India Ltd., Nasik	01/21/089/396/AM18/EC (S)	Deferred
78	M/s Sri Ranganathar Industries Limited Coimbatore	01/21/080/399/AM18/EC(S)	Deferred
79	M/s Amines & Plasticizers Limited, Mumbai	01/21/089/400/AM18/EC(S)	Deferred
80	M/s Excel Industries ltd., Mumbai	01/21/89/395/AM18/EC(S)	Deferred
81	M/s Amines & Plasticizers Limited, Mumbai	01/21/89/398/AM18/EC(S)	Deferred
82	M/s Crane Process Flow Technologies (India) Pvt Ltd., Pune/Maharashtra	01/21/89/401/AM18/EC(S)	Deferred
83	M/s Crane Process Flow Technologies (India) Pvt Ltd., Pune/Maharashtra	01/21/089/001/AM19/EC(S)	Deferred
84	M/s Keysight Technologies India Pvt Ltd., New Delhi	01/21/089/002/AM19/EC(S)	Deferred
85	M/s Balaji Amines Limited, Mumbai	01/21/089/003/AM19/EC(S)	Deferred
86	M/s Goel Scientific Glass works Ltd., Gujarat	01/21/89/006/AM19/EC(S)	Deferred
87	M/s Asian ChemtechPvt ltd., Mumbai	01/21/89/004/AM19/EC(S)	Deferred
88	M/s Qualcomm India Pvt Ltd., Telangana	01/21/89/008/AM19/EC(S)	Deferred
89	M/s Sterling Auxiliaries Pvt Ltd., Mumbai	01/21/089/010/AM19/EC(S)	Deferred
90	M/s L & T Valves Limited, Chennai	01/21/089/011/AM19/EC(S)	Deferred
91	M/s Tranter India Pvt Ltd., Pune	01/21/089/012/AM19/EC(S)	Deferred
92	M/s Tranter India Pvt Ltd., Pune	01/21/89/013/AM19/EC(S)	Deferred
93	M/s Goel Scientific Glass works Ltd., Gujarat	01/21/089/014/AM19/EC(S)	Deferred
94	M/s Kutch Chemical Industries Ltd., Vadodara	01/21/089/015/AM19/EC(S)	Deferred
95	M/s Graphite India Ltd., Nashik	01/21/089/020/AM19/EC(S)	Deferred
96	M/s Graphite India Ltd., Nashik	01/21/089/021/AM19/EC(S)	Deferred
97	M/s Graphite India Ltd., Nashik	01/21/089/022/AM 19/EC(S)	Deferred
98	M/s Graphite India Ltd., Nashik	01/21/089/023/AM19/EC(S)	Deferred
99	M/s Flowserve Microfinish Valves Pvt Ltd., Hubli	01/21/89/024/AM 19/EC(S)	Deferred
100	M/s Rolex Logistics Pvt Ltd., Bangalore	01/21/089/025/AM19/EC(S)	Deferred
101	M/s Rolex Logistics Pvt Ltd., Bangalore	01/21/089/026/AM19/EC(S)	Deferred

PART – B :Applications received through OFFLINE system

Sl. No	Applicant/Firm name	File No.	Decision of IMWG
1	M/s Flowserve India Control Pvt.Ltd., Kanchipuram (Application filed under Stock & Sale)	01/21/89/124/AM 18/EC(S)	Approved
2	M/s Flowserve India Control Pvt.Ltd., Kanchipuram (Application filed under Stock & Sale)	01/21/89/209/AM 18/EC(S)	Approved

PART – C:Details of cases for approved Post-Facto by IMWG:

Sl. No	Applicant/Firm name	File No.	Decision of IMWG
1	M/s Vishay Components India Pvt. Ltd., Pune	01/021/089/251/AM-18/EC(S)	Approved post-facto
2	M/s GE Oil & Gas India Pvt Ltd., Tamilnadu	01/21/89/263/AM18/EC(S)	Approved post-facto
3	M/s Anticorrosive Equipment Pvt Ltd., Mumbai	01/21/89/310/AM 18/EC(S)	Approved post-facto
4	M/s Endress Hauser Wetzer (India) Pvt Ltd, Aurangabad	01/21/089/327/A M18/EC (S)	Approved post-facto
5	M/s Goodrich Aerospace M Services Pvt Ltd., Bangalore	01/21/089/325/A M18/EC(S)	Approved post-facto
6	M/s GMM Pfaudler Limited, Gujarat	01/21/89/324/AM18/ EC(S)	Approved post-facto
7	M/s Crane Process Flow Technologies (India) Pvt Ltd., Maharashtra	01/21/089/323/AM18/EC(S)	Approved post-facto
8	M/s Medilux Laboratories (P) Ltd., M.P.	01/21/089/342/AM18/EC(S)	Approved post-facto
9	M/s Amines and Plasticizers Limited, Mumbai	01/21/89/ 345 /AM18/EC(S)	Approved post-facto
10	M/s Amines and Plasticizers Limited, Mumbai	01/21/89/347/AM-18/ EC(S)	Approved post-facto
11	M/s Alkyl Amines Chemicals Ltd., Mumbai	01/21/89/335/AM 18/ EC(S)	Approved post-facto
12	M/s Sri Ranganathar Industries Limited, Coimbatore	01/21/089/309/AM18/EC(S)	Approved post-facto
13	M/s Mahindra Aerostructures Pvt. Ltd., Mumbai	01/21/089/123/AM18/EC(S)	Approved post-facto

Note :

(i) **Deferred cases :** Cases which are shown as deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** SCOMET permissions for approved cases by IMWG are issued by DGFT(Hqrs.) through electronically generated system only and sent to Regional Authority (RA), DGFT concerned with a copy to the applicant. An SMS/E-mail alert along with reference number of concerned RA for approved cases will also be generated and sent to the applicant in this regard. The applicant may note that they need not to submit any further application or documents before the Regional office of DGFT.

(iii) **Approved post-facto :** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.74 gives power to Chairman, IMWG to issue authorization in those cases, which have been discussed by IMWG at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before IMWG in its subsequent meeting for approval on ex-post facto basis.

(iii) **Issue of export license by the RA, DGFT :** RA can see the Digitally signed Authorization / Approval letter on clicking the 'View attachment' option after logging into online SCOMET at URL <http://dgft.gov.in/ecomra/> and locate file by searching file (Example 21089 and press find button) and issue export authorization /license accordingly for such applications within three working days without waiting for any further communication(s) from the applicant or DGFT(Hqrs). In case any further clarification is required by the Regional Office of DGFT concerned, the same shall be referred to DGFT(Hqrs) only. No further document(s) shall be asked by Regional Authority (RA), DGFT for grant of SCOMET license from the applicant firm.
